

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I, on behalf of Shri Srikant Jena, lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619 A of the Companies Act, 1956:

(a) Thirty-second Annual Report and Accounts of the Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Jaipur, for the Year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 6902/15/12]

II. A copy each (in English and Hindi) of the following papers:—

(i)(a) Annual Report of National Statistical Commission (NSC), New Delhi, for the year 2010-11.

(b) Action Taken Report on the recommendations of the National Statistical Commission (NSC), New Delhi, for the year 2010-11.

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 6963/15/12]

III (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Pharmaceuticals) and the Bengal Chemicals and Pharmaceuticals Limited (BCPL), for the-year 2012-13.

[Placed in Library. See No. L.T. 6964/15/12]

(iii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Brahmaputra Cracker and Polymer Limited, for the year 2012-13.

[Placed in Library. See No. L.T. 6790/15/12]

Account (2010-11 of NBG University, Srinagar Gulbarg, Uttarakhand and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJEEV SHUKLA): Sir, I, on behalf of Shri E. Ahamed, lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Annual Accounts of the Hemwati Nandan Bahuguna Garhwal University, Srinagar Garhwal, Uttarakhand, for the year 2010-11, and the Audit Report thereon,

under subsection (4) of Section 31 of the Central Universities Act, 2009.

(b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 6991/15/12]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Sir, I lay on the Table, under Section 389 of the New Delhi Municipal Council Act, 1994, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. 13(02)/2011/UD/MB/NDMC/4576, dated the 6th May-12th May, 2011, publishing the Recruitment Regulations for the post of Madical Officer of Health, New Delhi Municipal Council, 2011. [Placed in Library. See No. L.T. 6993/15/12]

REPORTS AND ACCOUNTS OF 2010-11 VARIOUS TECHNOLOGY PARK, TECHNOLOGY CENTRE AND ENVIRO MANAGEMENT AND RELATED PAPERS

SHRI RAJEEV SHUKLA: Sir, I, on behalf of Shri Jyotiraditya Madhavrao Scindia, lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Bamboo Technology Park, Guwahati, for the year 2010-11, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Park.

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed in Library. See No. L.T. 6969/15/12]

(ii) (a) First Annual Report and Accounts of the Indian Tools Technology Centre (ITTC), Jalandhar, for the year 2010-11, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

(c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 6968/15/12]

(iii) (a) Annual Report and Accounts of the Narol Textile Infrastructure and Enviro Management, Ahmedabad, for the year 2010-11, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Company.